

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 932 of 2019

IN THE MATTER OF:

Mr. Piyush Periwal

...Appellant

Versus

**Stressed Assets Stabilization Fund
(SASF)**

...Respondent

Present:

For Appellant :

**Mr. Ratnanko Banerjee, Senior Advocate with
Mr. Ranvir Singh, Mr. Abhijeet Sarkar and
Mr. Manish Verma, Advocates**

For Respondents:

**Mr. Ritin Rai, Senior Advocate with
Mr. Sidhartha Barua, and Ms. Sonali Khanna,
Advocates for R-1
Mr. Sandeep Khaitan, Mr. Praful Jindal and Mr.
Ashok Tibrewala, Advocates for R-2**

O R D E R
(Through Virtual Mode)

18.08.2020 Due to paucity of time, the matter could not be taken up.

List the matter 'for Admission (After Notice)' on **27th August, 2020** at
12.30 P.M.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/gc